



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/192/IB/2018
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	ROHAN RAJASEKARAN 91 7358315582	Counsel for Petitioner	
2.	ABISHEK RAMAN CA K.P. Chopra 02686603576	Counsel for Respondent	

ORDER

Matter is called. Counsel for the Petitioner present. There is no representation on behalf of the Respondent. However, as seen from the attendance sheet, the Counsel for the Respondent has signed the same during morning hours, when the matter passed over, but when the matter was called for hearing, he is absent. It appears that the Counsel for the Respondent has deliberately avoided to appear in the matter to trail the process of adjudication.

However, last and final opportunity is given for the presence of the Respondent failing which appropriate order will be passed on next date of hearing. Put up on 19.07.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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